



HIGH COURT OF DELHI : NEW DELHI

No. 273 /DHC/Gaz./DJS/G-3/2010

Dated: 13/9/10

in exercise of the powers conferred by sections 26 & 27 of Punjab Courts Act, 1918, as amended and extended to the National Capital Territory of Delhi, Hon'ble the Chief Justice & Judges of this Court have been pleased to confer upon following officers of Delhi Judicial Service, the powers of Civil Judge, generally to be exercised within the limits of the Civil District of Delhi with effect from the date they take over:-

S.No.	Name of the Officer (Mr./Ms.)	S.No.	Name of the Officer (Mr./Ms.)
1	Gurmohina Kaur	27	Ambika Singh
2	Harjot Singh Bhalla	28	Charu Gupta
3	Arul Varma	29	Aanchal
4	Anu Aggarwal	30	Chhavi Kapoor
5	Jay Thareja	31	Pankaj Sharma
6	Vipin Kharb	32	Bhavna Katia
7	Sushil Anuj Tyagi	33	Niti Phutela
8	Surabhi Sharma Vats	34	Susheel Bala Dagar
9	Ruchika Singla	35	Saumya Chauhan
10	Nipun Awasthi	36	Vishal Pahuja
11	Vikrant Vaid	37	Manisha Khurana
12	Navjeet Budhiraja	38	Sachin Sangwan
13	Neha Paliwal	39	Harvinder Singh
14	Ankit Singla	40	Dhirendra Rana
15	Shefali Sharma	41	Aditi Garg
16	Neha	42	Meenu Kaushik
17	Vijeta Singh	43	Manisha Tripathy
18	Sudhir Kumar Sirohi	44	Dheeraj Mittal
19	Ashok Kumar	45	Mayuri Singh
20	Dinesh Kumar	46	Vikram
21	Arun Kumar	47	Manika
22	Vinod Kumar Meena	48	Arvind Bansal
23	Gajender Singh Nagar	49	Babru Bhan
24	Sandeep Gupta	50	Pawan Kumar
25	Viplav Dabass	51	Akash Jain
26	Satvir Singh Lamba	52	Muneesh Garg

S.No.	Name of the Officer (Mr./Ms)	S.No.	Name of the Officer (Mr./Ms)
53	Haran Pratap	66	Dharmender Singh
54	Arun Goel	67	Tarun ChandioK
55	Shefali Barnala Tandon	68	Gaurav Gupta
56	Swati Katiyar	69	Chander Mohan
57	Rakesh Kumar Singh	70	Kishor Kumar
58	Abhilash Malhotra	71	Gopal Singh
59	Jagmohan Singh	72	Gagandeep Jindal
60	Sunil Gupta	73	Sushil Kumar
61	Subhash Kumar Mishra	74	Rakesh Kumar
62	Manu Vedwan	75	Ajay Kumar Malik
63	Pankaj Arora	76	Sujit Saurabh
64	Ravindra Kumar Pandey.	77	Ankita Lal
65	Sachin Gupta		

BY ORDER OF THE COURT

Sd/-

(V.P.VAISH)

REGISTRAR(VIGILANCE.)

3179 - 3192

Endst. No. _____/DHC/Gaz./DJS/G-3/2010 Dated: 13/9/10.

Copy forwarded for information and necessary action to:-

1. The District Judge-I & Sessions Judge, Tis Hazari, Delhi.
2. The District Judge-VI-cum-ASJ I/C (East), Karkardooma, Delhi.
3. The District Judge-IX-cum-ASJ I/C (South-West & Airports), Dwarka, New Delhi.
4. The District Judge-V-cum-ASJ I/C (South), Saket Courts Complex, New Delhi.
5. The District Judge-VIII-cum-ASJ I/C (North West & Outer), Rohini, Delhi.
6. The District Judge-III-cum-ASJ I/C (West), Tis Hazari, Delhi.
7. The District Judge-IV-cum-ASJ I/C (New Delhi), Patiala House Court, New Delhi.
8. The District Judge-VII-cum-ASJ I/C (North East), Karkardooma, Delhi.
9. The District Judge-II-cum-ASJ I/C (North), Tis Hazari, Delhi.
10. The Principal Secretary (Law, Justice and Leg. Affairs), Govt. of NCT of Delhi, I.P.Estate, New Delhi.
11. The Pay & Accounts Officer, Tis Hazari Courts, Delhi.
12. The Officer concerned through the District Judge-I-cum-Sessions Judge, Central District, Tis Hazari Courts, Delhi.
13. (to be placed in personal file).
14. Guard File.

JOINT REGISTRAR(GAZ.)

OFFICE OF THE DISTRICT JUDGE -1 & SESSIONS JUDGE : DELHI

No. ~~76480-581~~ /Power/Gaz/10 Dated, Delhi the _____

7 SEP 2010

(76481-581)
Copy forwarded for information and necessary action to:-

- 1 The District Judge II to IX, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
- 2 The Senior Civil Judge cum Rent Controller, (Central) Tis Hazari Court, Delhi.
- 3 The Administrative Civil Judge, (Central) Tis Hazari Court, Delhi.
- 4 The Judge Small Causes, Central District, Tis Hazari Court, Delhi.
- 5 The Officer concerned.
- 6 The Reader to Ld. District Judge -1 & Sessions Judge, Delhi.
- 7 The Web Site Committee, (Hindi & English) Tis Hazari Court, Delhi.
- 8 The Incharge, Facilitation Center, Tis Hazari Court, Delhi.
- 9 The Secretary Bar Association, Tis Hazari, Patiala House, Saket, Karkardooma, Rohini and Dwarka Courts.
- 10 The Web site committee (Hindi & English), Tis Hazari Court, Delhi.

(A.K. KALA)

Superintendent

Judicial/Vigilance/Litigation

17.9.10